

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2987
ANSWERED ON:22.12.2003
TRAFFIC RIGHT TO FOREIGN AIRLINES
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the names of foreign airlines which enjoy traffic rights in India;
- (b) the names of foreign airlines which transit through India without any passenger right;
- (c) the names of foreign airlines which enjoy overflight rights;
- (d) whether Air India or Indian Airlines have been granted reciprocal rights in countries of origin of those foreign airlines; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

- (a): Traffic rights for operation of international air services to India, are available under India's Air Services Agreements (ASA) with 98 countries, list of which is at Annexure-I. Such rights can be exercised by the airlines designated by these countries.
- (b): All foreign airlines operating scheduled services to/through India are having the requisite traffic rights under the bilateral Air Service Agreements.
- (c): Besides the airlines of countries having ASAs with India, airlines of countries, which are signatories to International Air Services Transit Agreement, to which India is also a party, enjoy rights to over fly each others territory.
- (d) and (e): Equal rights under these agreements are also available to Indian side as such rights are always exchanged on a reciprocal basis.

Annexure - I

List of Countries with whom India has Bilateral Air Services Agreement

- 1.Afghanistan
- 2.Algeria
- 3.Armenia
- 4.Australia
- 5.Austria
- 6.Azerbaijan
- 7.Bangladesh
- 8.Belarus
- 9.Belgium
- 10.Bhutan
- 11.Brunei
- 12.Bulgaria
- 13.Cambodia
- 14.Canada
- 15.China
- 16.Croatia
- 17.Cyprus
- 18.Czech Republic
- 19.Denmark
- 20.Djibouti
- 21.Egypt
- 22.Ethiopia
- 23.Fiji
- 24.Finland
- 25.France
- 26.Georgia
- 27.Germany
- 28.Ghana
- 29.Greece

30.Gulf(Oman)
31.Gulf (Qatar)
32.Gulf (Bahrain)
33.Gulf (UAE)
34.Hong Kong
35.Hungary
36.Indonesia
37.Iran
38.Iraq
39.Ireland
40.Israel
41.Italy42.Japan
43.Jordan
44.Kazakhstan
45.Kenya
46.Republic of Korea
47.Kuwait
48.Kyrgyzstan
49.Latvia
50.Lebanon
51.Lesotho
52.Lithuania
53.Luxembourg
54.Macau
55.Madagascar
56.Malaysia
57.Maldives
58.Malta
59.Mauritius
60.Mongolia
61.Morocco
62.Myanmar
63.Nepal
64.Netherlands
65.NewZealand
66.Nigeria
67.Norway
68.Pakistan
69.Philippines
70.Poland
71.Portugal
72.Russian Federation
73.Romania
74.Saudi Arabia
75.Seychelles
76.Singapore
77.Slovakia
78.Slovenia
79.South Africa
80.Spain
81.Sri Lanka
82.Sweden
83.Switzerland
84.Syria
85.Tajikistan
86.Tanzania
87.Thailand
88.Turkey
89.Turkmenistan
90.United Kingdom(UK)
91.U.S.A.
92.Uganda
93.Ukraine
94.Uzbekistan
95.Vietnam
96.Yemen Arab Republic
97.Yugoslavia
98.Zambia